

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1283**  
TO BE ANSWERED ON MONDAY, THE 11<sup>th</sup> DECEMBER, 2023  
AGRAHAYANA 20, 1945 (SAKA)

**‘LUXURY VEHICLE BUYERS’**

1283. SHRIMATI MALA ROY;

Will the Minister of FINANCE be pleased to state:

- (a) the percentage of luxury vehicle buyers who were income-tax payers during 2022 in the country;
- b) the data of such income tax payers during the last five years; and
- (c) the steps taken/being taken by the Government to increase this number?

**ANSWER**  
**(MINISTER OF STATE IN THE MINISTRY OF FINANCE)**  
**(SHRI PANKAJ CHAUDHARY)**

(a) Luxury vehicle is not defined in the Income Tax Act, 1961. No such data is maintained by the Revenue Department.

(b) & (c) In view of answer to part (a), the question does not arise.

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